## STATEMENT

## Wage Rates on Scarcity Relief Works

_	Name of the State				Wage rate
1.	Andhra Pradesh				Varies between Rs. 2 · 50 to Rs. 3 · 00.
2.	Bihar	•	•		Rs. 2·10 to Rs. 3·50 per 100 cubic feet of earth work.
3.	Gujarat	· .		•	Rs. 3.00 for an adult digger or equivalent labour. Rs. 3.00 for an adult carrier or equivalent labour. Rs. 2.00 for children between 12 and 14 who are fit to work.
4.	Madhya Pradesh		:		Rs. 2:00 for an adult male Rs. 1:50 for an adult female. Rs. 1:00 for an adult child.
5.	Maharashtia .		:	· .	Maximum of Rs. 3:00 for an adult and Rs. 1:50 for children.
6,	Mysoie				Rs. 2 00 for an adult.
7.	Rajasthan	•	•		Rs. 3 00 for an adult digger, Rs. 2 50 for an adult carrier, Rs. 2 00 for minor.
8.	Uttar Pradesh .	að j	•		Rs. 3 ·00 for an adult digger. Rs. 2 ·25 for an adult carrier, Rs. 1 ·50 for minor.
9.	West Bengal .	•			Rs. 2.00 in cash or 2} kg of foodgrains in kind for an adult.

## Adulterated seeds of wheat sold in Gujarat

1025, SHRI IBRAHIM KALANIYA: Will the Minister of AGRICULTURE, be pleased to state: (a) whether Government's attention has been drawn to the news published 'Jansatta' Gujarat on the 10th April, 1973 regarding adulterated and contrabanded seeds of wheat sold in Gujarat by private firms:

- (b) whether Government have received complaints on this account, if so, the number thereof; and
- (c) whether Government have also conducted any enquiry and if so, the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) to (c) In-

formation is being collected from the State Government and will be placed on the Table of the Sabha.

APPLICABILITY OF SEEDS QUALITY CONTROL ACT TO GUJARAT STATE

1026. SHRI IBRAHIM KALANIYA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Seeds Quality Control Act has been made applicable to Gujarat State;
  - (b) if not, the reasons therefor : and
- (c) the States to which the act is applied able at present ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) to (c) The Seeds Act 1966 (54 of 1966) in its entirity, has been enforced in the whole of India with effect from 1st October, 1969.